NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 2(ND)16 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016

NAME OF THE COMPANY: MI/s. Mr. Pritam Kumar V/s. M/s. Winner Device & Display Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S	NO.	NAM	1E DE	SIGNATION	REPRESE	NTATION	SIGNATURE
1.	Mr.	Karan	Malhotra	, Adr. ~	You have	711	11ht
2-	Mr.	Mansumy	ier Singh	L. Adv. 1	Petitioner	(Karan	·Y 0
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ORDER

Learned Counsel for the parties are present. Learned counsel for the respondent has stated that he has received the copy of the rejoinder only yesterday. He seeks and is given 2 weeks time to advance his argument.

List on 18.10.2016 for arguments of both sides.

Sd1-

(R.Varadharajan) Member (Judicial)

Sd1-

(Maharaj Krishan Hanjura) Member (Judicial)